

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC. VII-108/2011(Pt.)/84/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, The Registrar,
Gauhati High Court,
Kohima Bench, Kohima.

Dated Guwahati, 8th January, 2024

Sub:- **Casual Leave.**

Ref:- Your note dated 21.12.2023.

Sir,

With reference to the above, I am directed to inform you that Smti. Kheseli Chishi, Principal Judge, Family Court, Dimapur has been granted **casual leave for three days w.e.f 20.12.2023 to 22.12.2023**. The next senior most Judicial Officer available at the station shall remain in-charge of her Court and Office in her absence.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-108/2011(Pt.)/85-86/A dtd. , 08-01-2024
Copy to:

1. Smti. Kheseli Chishi, Principal Judge, Family Court, Dimapur.
- ✓ 2. The Project Manager, Gauhati High Court, Guwahati.

Sd/-
JT. REGISTRAR (VIGILANCE)